

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 90/241/HDB/2017
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	3A Capital Services Ltd
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd & (13) Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVILAL DEORA	Counsel for Petitioner	cstopasvideora@gmail.com 9966299213	Tapas
P. Anil Mukherji for R-14	Advocate.	9885314234 anil@pamadvocates.com	gaurav

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

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**ORDER**

Heard, Mr. Tapasvilal Deora, learned Counsel for the Petitioner and Mr. P. Anil Mukherji, learned Counsel for the Respondent.

At the request from both the Counsels, case is posted to 07-11-2017.

  
Member (T)

  
Member (J)

pc